

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/07/2019

O.A./260/524/2013

ANIRUDHA PATTANAIK & OTHERS
-V/S-
CENTRAL EXCISE & CUSTOMS

ITEM NO:60

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Respondents' counsel is present. O.A. is dismissed for default for non prosecution on the part of the applicant. Registry is directed to send copy of this order to the applicant by speed post and hand over a copy to respondents' counsel.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>